

a supplementary question to starred question No. 369 on the 25th February, 1954 and state:

(a) whether any final decision has since been taken to reorganise the Indian Central Jute Committee on new lines;

(b) if so, how it will be constituted and what will be the total number of its Members on State-wise basis;

(c) whether any provision has been made to give representation to the Jute growers on it; and

(d) by what time the newly constituted body is expected to start functioning?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Not yet.

(b) Does not arise.

(c) The primary purpose of reorganisation of the Committee is to give increased representation to growers, but the final set-up has not yet been approved.

(d) It is not possible to say definitely when the reconstituted Committee will start functioning.

LAND REFORMS

*859. **Dr. Satyawadi:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 732 asked on the 10th September, 1954 and state:

(a) whether the institutions and educational centres which have been given financial aid by the Central Government to carry on research in land reforms have submitted any reports; and

(b) if so, the main features of their reports?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No.

(b) Does not arise.

LOSS ON D.T.S. STRIKE

*860. **Shri G. L. Chaudhary:** Will the Minister of Transport be pleased

to state the loss incurred by Government on account of the recent partial strike of Delhi Transport Service Workers?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): The drop in the gross traffic earnings during this period was about Rs. 46,000.

REPORT OF THE COMMITTEE ON THE INTEGRATION OF RAILWAY SERVICES

*861. { **Shri Bheekha Bhal:**
Shri P. L. Barupal:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the recommendations made by the Ad hoc Committee on the Integration of Railway Services have not been implemented by the Railway Administration; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The Member is presumably referring to the Ad hoc Committee appointed to review the absorption of the ex-States Railways Gazetted Officers in the Indian Railway Services. If so, the report of the Committee is still under consideration of the Government.

LALLAGUDA WORKSHOP

*862. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the full capacity of the carriage shop of the Railway Workshop, at Lallaguda on the Central Railway could not be utilised during January to October, 1954 due to short supply of underframes and timber;

(b) if so, whether any arrangements have since been made to augment the supplies; and